

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHRI NATH RESEDENCI PRIVATE LIMITED Date of Commencement of Liquidation: 16-02-2024; List of Stakeholders as on Date: 03-05-2024; Name of IP: Anshul Sharma; Process Number: 1; Last 5 digitof registration number: 13930

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				66000				NA
2	Liquidation costs incurred till date				227632				NA
3	Secured financial creditors	1	865310950	1	865310950				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	9614	1	9614				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	488336905	1	488336905				Annexure 9
Total		3	1353657469	3	1353951101				